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## **Declaration or Assets and Liabilities**

Year- 2023-2024

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I, AJAY KUMAR, son/daughter/wife of LATE MOTI LAL, aged 50 Years, belonging to Bihar Legislative Assembly service and presently working as Section Officer of Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.		Self	Spouse name Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Cash	Rs. 25000/-	Rs. 10000/-	NIL	NIL	N.A.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. Salary Saving A/C No. 10839484596 50,000/-	P.N.B. Ex Salary A/C No.6747000400005667 45,000/- S.B.I. Salary A/C No. 39674800229 35,000/-	NIL	NIL	N.A.
(iii)	Bonds, Debentures and shares in Companies	M.F. & Shares 1,10,000/-	M.F. & Shares 2,50,000/-	NIL	NIL	N.A.
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC P. No513746352 Premium Closed	LIC P. No829536399 Premium Rs. 18996/- Yearly	LIC P. No 514594636 Premium closed	NIL	N.A.
(v)	Motor Vehicles (details of make, etc.)	Passion Pro Model-2011 BR01-BB/7901	Activa 6G Model-2022 BR01-FS/5257	NIL	NIL	N.A.
	Jewellery (give details of weight and value)	Gold-10 gm. Value-Rs. 50,000/-	Gold-50 gm. Value-Rs. 2,50,000/-	NIL	NIL	N.A.
	Other assets, such as values of claims / interests	Home applainces Rs. 25,000/-	Home applainces Rs. 30,000/-	NIL	NIL	N.A.

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No.		Self	Spouse name (s) Vandana Kumari (Wife)	Dependant-1 Mayank (Son)	Dependant-2 Pranay (Son)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Mauza-Chanan, Khata No85 Khesra No37 Area=7.8860 Dismil Mauza-Danudchak, Khata No29 Khesra No143 Area-6.25 Dismil	(1)Mauza-Vishunpur, Khata No111 Khesra No171 4. 68 Dismil (1)Mauza-Simara-92, Khata No68 Khesra No12 6.250 Dismil	NIL	NIL	N.A.
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	N.A.
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Paternal House (Joint Ownership) 1 Kattha 6 Dhur Mauza-Dujra, Khata No. 120 Khesra No. 275	Residential House 7 Dhur Mauza-Vishunpur Khata No111, Khesra No110	NIL	NIL	N.A.
	Other (such as interest in property)	NIL	NIL	NIL	NIL	N.A.

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 06-02-2024 65,00,000/- (Joint) 4,30,011/- (Joint)	
a)	(i) Loans from Banks	SBI Home Loan., Gandhi Maidan, Patna SBI Life Loan		
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL .	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

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200	(d) dues to departments dealing with	The state of the s			
	(d) dues to departments dealing with telephones	NIL	NIL		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	NIL	NIL		
	(f) Other dues, if any	NIL	NIL		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AY-2023-2024 Tax Paid-78721.00 PAN NO.AXPPK2196P	NIL		
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL .	NIL		
	(iii) Sales Tax [ Only in case of proprietary business]	. NIL	NIL		
	(iv) Property Tax	NIL	NIL		

C Personal Detail		
GPF/CPF/PRAN No.	:-	PTS/BLA-1126
Gender	:-	M (M/F)
Date of Birth	:-	06/06/1973 (DD/MM/YYYY)
Class/Group	:-	B (A/B/C)
Cadre	;-	ADMINISTRATIVE SERVICE, BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	PATNA
I hereby declare th	at the a	bove details are true to the best of my knowledge and belief

Signature: Ajoy Kymwy

Name of Employee: AJAY KUMAR

: SECTION OFFICER

Date: 08-02-2024

Department: BIHAR LEGISLATIVE ASSEMBLY,

PATNA

Note:

Place: PATNA

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.